

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.3372
TO BE ANSWERED ON 22.03.2017**

SPEEDY IMPLEMENTATION OF RAILWAY PROJECTS IN KERALA

3372. SHRI M.B. RAJESH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has formed a Joint Venture Company with the Government of Kerala for the speedy implementation of rail projects in Kerala;**
- (b) if so, the details thereof;**
- (c) whether all projects implemented by this company will be on cost sharing basis;**
- (d) if so, the major projects to be implemented in Kerala by this company along with cost of each project;**
- (e) whether budget allocations for all projects will require matching allocations by the State Government; and**
- (f) if so, the reasons for changing the pattern of budget allocations?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) & (b): Yes Madam. Ministry of Railways and State Government of Kerala have incorporated a Joint Venture Company namely "Kerala Rail Development Corporation Limited" (KRDCL) on 03.01.2017 for

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undertaking survey and development of mutually identified viable railway projects including projects with viability gap funding in the State of Kerala.

(c)&(d): The following projects have been identified by KRDCL for taking up their viability studies:

- 1. Rapid Rail Transit System (Suburban Rail Project) between Thiruvananthapuram-Chengannur 125.56 km.**
- 2. Thalassery-Mysore Rail Project 298 km.**
- 3. Rail line to Cochin International Airport(CIAL)**
- 4. Ernakulam Old Railway Station Development.**

The cost of Project(s) and their financing pattern will be known only after the study is carried out by KRDCL and estimates prepared.

(e) & (f): Individual Project(s) will be implemented by Project Specific Special Purpose Vehicle (SPV). Funds shall be arranged through a mix of debt and equity. KRDCL will keep a minimum of 26% equity in each of such Project SPV.
